GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4489 ANSWERED ON:20.12.2012 SEXUAL HARASSMENT Gandhi Shri Feroze Varun;Mahtab Shri Bhartruhari

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the cases of sexual harassment of women lawyers/employees in various courts of the country have come to the notice of the Government during each of the last three years and the current year;

(b) if so, the details thereof and the reasons therefor;

(c) the action taken on such cases;

(d) the guidelines issued by the Government to protect the women lawyers/employees from sexual harassment; and

(e) the other corrective steps taken/ being taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) to (e) : The information is being collected and will be laid on the Table of the House.